

Formation of All India Health Service for Doctors

10276. SHRI NAWAL KISHORE SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal under consideration of the Government for the formation of All India Health Service so that the services of doctors are utilised throughout the country;

(b) if so, the salient features thereof; and

(c) if not, what are the reasons thereof and difficulties in forming such an All India Service ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (c) The Indian Medical and Health Service was constituted with effect from the 1st February, 1969. Before the cadre of the service could be constituted in various states and the initial recruitment thereto could be taken in hand, some State Governments withdrew their earlier consent to participate in the Service. In March 1978, the then Government decided that the question of constituting the cadres of the service should not be pursued. The position has since been reviewed. The process of informal consultations with the State Governments is continuing and the final decision regarding re-constitution of the service will be taken when their views become available.

Circular Rail Around Ahmedabad

10277. SHRI MOHAN LAL PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any plan to construct circular rail around Ahmedabad; and

(b) if so, the progress made in this regard ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) and (b) No. However, a feasibility survey at the instance and cost of Ahmedabad Urban Development Authority and Ahmedabad Municipal Corporation is in progress. The survey is expected to be completed and final report prepared by December 1983. Copies of the report will be submitted to Ahmedabad Urban Development Authority and Gujarat Government.

Undertaking this survey does not construe that the construction will be taken up as a normal Railway project. Metropolitan Transport Projects are taken up only if the schemes are cleared and funds for the projects provided by the Planning Commission. Railways only act as agency for execution for such works.

Amount Spent Under Socio Economic Programme in Gujarat

10278. SHRI MOHAN LAL PATEL : Will the Minister of SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 657 on 7 October, 1982 regarding Amount earmarked for various employment schemes for women and physically handicapped under socio-economic programme and state :

(a) the amount spent in Gujarat out of the fund of Rs. 275.00 lakhs under Socio-Economic Programme; and

(b) schemes for which that amount has been spent ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL) : (a) An amount of Rs. 25,07,509 was released for Gujarat during 1982-83 for Socio-economic Programme.

(b) The schemes for which the amount has been spent are Dairy Units, Units for Production of Small Industries Items like, Papad, Soap, Masala, Chilly powder and Printing Book-binding etc.